

Government of Jammu and Kashmir
Department of Food, Civil Supplies & Consumer Affairs
Civil Secretariat, Jammu.

Notification
Jammu, the 29th of April, 2021

S.O. 155 In exercise of powers conferred by section 3 of the Essential Commodities Act, 1955 read with Order No. 2515 dated 05.10.1968 issued by the Ministry of Commerce, Government of India, the Government hereby make the following amendment in the Jammu and Kashmir Kerosene Oil (Licensing) Order, 2016, namely:

For Clause 7, the following clause shall be substituted, namely:

"7 Fee Chargeable: The fee specified below shall be chargeable in respect of each license, namely:

- | | |
|-----------------------------------|--------------|
| A) For grant of license: | |
| i. To a stockiest . | Rs.10,000/- |
| ii. To a retail dealer | Rs. 3,000/- |
| B) For renewal of license: | |
| i. To a stockiest | Rs. 9,000/- |
| ii. To a retail dealer | Rs. 3,000/- |
| C) For issue of duplicate license | Rs. 1,000/-" |

By order of the Government of Jammu and Kashmir.

Sd/-

(Zubair Ahmad) KAS

Commissioner/Secretary to the Government

No:CAPD/K.Oil/GL/2016

Dated: 29.04.2021

Copy to the:

1. Secretary, Government of India, Ministry of Consumer Affairs, Food and Public distribution, Department of Food and Public Distribution, Krishi Bhawan, New Delhi-110001.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. All Commissioners/Secretaries to the Government.
5. All Deputy Commissioners.
6. Director, FCS&CA, Jammu/Kashmir.
7. Director Archives, A Archaeology and Museums, J&K.
8. OSD to Advisor (F) to the Lieutenant Governor, J&K.
9. All Assistant Directors, FCS&CA, J&K.
10. Private Secretary to Chief Secretary.
11. Private Secretary to Advisor (F)/(B)/(BK) to the Lieutenant Governor, J&K.
12. Private Secretary to Commissioner/Secretary to the Government, Department of FCS&CA.
13. Private Secretary to Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
14. Stock file/ Incharge Website, Department of FCS&CA.


(Ghulam Mohi-Ud-Din)
Under Secretary to the Government